GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3396
ANSWERED ON:23.08.2011
FAKE CASTE CERTIFICATES
Kashyap Shri Virender;Mitra Shri Somendra Nath;Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received complaints with regard to getting employment by general category candidates through submission of false caste certificates in New Delhi Municipal Council (NDMC) and Delhi Police;
- (b) if so, the details thereof and the total number of such cases reported/registered alongwith the action taken against accused officials of NDMC and Delhi Police, separately;
- (c) whether the Government has conducted any inquiry in this regard;
- (d) if so, the details and outcome thereof alongwith the action taken against the officers found responsible in this regard; and
- (e) the steps taken by the Government to check occurrence of such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (e): New Delhi Municipal Council (NDMC) has informed that an employee of NDMC was found having secured employment by submitting false Scheduled Tribe certificate by the Central Bureau of Investigation (CBI), during the course of random verification of the caste certificates carried out in the year 2005. The said employee has been removed from the service by NDMC. On noticing such cases, NDMC takes action as per instructions/rules on the subject issued from time to time by the Government.

Information in respect of Delhi Police is being collected and will be laid on the Table of the House.